

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF ALFASIGMA INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1.	Name of Corporate Person Alfasigma India Private Limited
2.	Date of Incorporation of Corporate Person 6 th August, 2008
3.	Authority Under Which Corporate Person Is Incorporated / Registered Roc-mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person U24231MH2008FTC185531
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person 1 st Flr-25 Sej Plaza, Marve Road, Malad (W), Nr. Nutan Vidya Mandir School, Mumbai, Maharashtra 400064 India
6.	Liquidation Commencement Date of Corporate Person 20 th November, 2023
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator Rakesh Maganlal Nathwani, G-504, Mystique Moods, Behind Symbiosis College, Vimannagar, Pune 411014. rakesh@carmn.in 9503006408 IBBI/IPA-001/IP-P02058/2020-2021/13190 Correspondence Email: asindia1123@gmail.com
8.	Last Date For Submission Of Claims Within 30 Days from the Liquidation Commencement Date

Notice is hereby given that the **Alfasigma India Private Limited**, Mumbai has commenced voluntary liquidation on 20th November, 2023.

The stakeholders of **Alfasigma India Private Limited** are hereby called upon to submit a proof of their claims, on or before **19th December, 2023**, to the liquidator at the address mentioned against item 7. Forms for claims are available on the website of Insolvency & Bankruptcy Board of India – www.ibbi.gov.in/home/downloads

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Rakesh Maganlal Nathwani, Insolvency Professional
Liquidator for **Alfasigma India Private Limited**
Regn no.: IBBI/IPA-001/IP-P02058/2020-2021/13190

Place : Pune
Date : 21st November, 2023

Size: 8w x 11h cm
20th Nov 2023
For 21st Nov 2023



[illegible]

